THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/4328/A

From :-

Shri M.K.Kalita,

Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Roushan Lal,

Civil Judge, Bongaigaon.

Dated Guwahati, the 21 July, 2018.

Sub:-

Casual Leave.

Ref:-

Your e-mail dated

18.07.2018 and letter No. DJB.1-6/2018/3049

dated19.07.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 18.07.2018 has been granted/ rejected:

REGISTRAR (VIGILANCE

20.7.18